

12/9/07

Mr. Shiv Kumar, counsel for  
applicant.

Heard the learned  
counsel for the applicants.

The OA stands disposed  
of by a separate order.

Dasgupta  
(P. S. Dasgupta)  
M(A)

(M. H. Chaudhary)  
M(I)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,  
JAIPUR BENCH, JAIPUR.

*Jaipur, the 12th day of September, 2007*

**ORIGINAL APPLICATION NO.182/2007**

CORAM :

HON'BLE MR.M.L.CHAUHAN, JUDICIAL MEMBER  
HON'BLE MR.TARSEM LAL, ADMINISTRATIVE MEMBER

Arjun,  
Cook,  
Luharo,  
North Western Railway,  
Jaipur Division.

... Applicant

(By Advocate : Shri Shiv Kumar)

Versus

1. Union of India through  
General Manager,  
North Western Railway,  
Jaipur.
2. Sr.Dvl.Mech.Engineer (Estt),  
North Western Railway,  
Jaipur Division,  
Jaipur.

... Respondents

(By Advocate : - - - )

**ORDER (ORAL)**

PER HON'BLE MR.M.L.CHAUHAN

The applicant has filed this OA thereby praying  
for the following relief :

"That the respondents may please be directed to  
publish/issue the seniority list for the  
category of cook and the name of applicant may  
please be shown in the category of cook in the  
pay scale of Rs.3050-4590 and further the

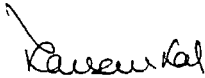
16/9


respondents may please be directed to show the correct date of initial appointment as per Ann.A/5 i.e. 7.4.71 and correct date of entry into the grade of cook as per Ann.A/1 i.e. 16.12.89 and the original application may please be allowed in the interest of justice."

2. From the material placed on record, it appears that the applicant has neither exhausted any departmental remedy nor filed any representation alleging his grievance.

3. We are of the view that the present OA is premature at this stage. Accordingly, the applicant is directed to exhaust the alternative remedy by filing a representation before the appropriate authority within a period of one month from today. In case the representation is filed by the applicant, it is expected that the said authority will decide the representation as expeditiously as possible by passing a reasoned and speaking order.

4. With these observations, the OA stands disposed of at the stage of admission itself.

  
(TARSEM LAL)  
MEMBER (A)

  
(M.L. CHAUHAN)  
MEMBER (J)

vk